

## HIGH COURT OF ANDHRA PRADESH

## Through Video Conference HONOURABLE THE CHIEF JUSTICE

To be Heard on Tuesday The  $7^{\rm th}$  day of April 2020 (AFTER BENCH WORK)

S.No.	Case Number	Petitioner Adv	Respondent Adv	District/Case Remarks
		(CAUSE LIST MO	TION HEARING)	S
ADMI	SSION			
1	WP/8155/2020 IA 1/2020	P S P SURESH KUMAR	THE ADVOCATE GENERAL (AP)	CHITTOOR
INTE	RLOCUTORY ( ANT	<b>TICIPATORY BAILS)</b>		
2	CRLP/281/2020 IA 2/2020 IA 1/2020 IA 3/2020	DEVALARAJU ANIL KUMAR	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
3	CRLP/1597/2020 IA 1/2020	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR (AP)	GUNTUR
		Cotific		